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**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER : **PETITION NUMBER** : **TCP/58/2016**
NAME OF THE PETITIONER(S) : **Saraswathi**
NAME OF THE RESPONDENT(S) : **Nagabhushanam Precision Engg Industries P Ltd & 7 Ors**
UNDER SECTION : **397/398, 237, 235 & 111A of companies act 1956**

S.No. NAME (IN CAPITAL) **DESIGNATION** **SIGNATURE**

REPRESENTATION BY WHOM

VIJAYA PRASHANT S. Counsel for the petitioner 

ORDER

Shri S Vijaya Prashant, representing senior counsel for petitioner present. At request, counsel for petitioner is once again directed to cause service of notice to all the respondents by way of publication in newspaper in vernacular language and one in English having wider circulation in the District in which the office of the company is situated and file an affidavit by the next date of hearing alongwith proof of advertisement. Put up of 23.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)